

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1320/IB/2020 IN CP/431/IB/2018

NAME OF PETITIONER : Varadachari Kumar, Liquidator of
M/s. Akshaya Imaging Systems Pvt. Ltd.

NAME OF RESPONDENT : Sreenivasa Harikrishnan & Anr.

SECTION : Sec 43 of IBC, 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1321/IB/2020 in CP/431/IB/2018
NAME OF PETITIONER : Varadachari Kumar (Akshaya Imaging Systems Pvt Ltd)
NAME OF RESPONDENT : Sreenivasan Harikrishnan & 2 Other
SECTION : 66 of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1323/IB/2020 in CP/431/IB/2018

**NAME OF PETITIONER : Varadachari Kumar Liquidator of
M/s. Akshaya Imaging Systems Pvt. Ltd.**

**NAME OF RESPONDENT :
SECTION : Sec 60(5) of IBC**

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1325/IB/2020 IN CP/431/IB/2018
NAME OF PETITIONER : Varadachari Kumar, RP of
M/s. Akshaya Imaging Systems Pvt. Ltd.
NAME OF RESPONDENT : Maruthi Trading Company & 2 Ors.
SECTION : Sec 66 of IBC

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1326/IB/2020 in CP/431/IB/2018
NAME OF PETITIONER : Varadachari Kumar (Akshaya Imaging Systems Pvt Ltd)
NAME OF RESPONDENT : Sreenivasan Harikrishnan & 2 Other
SECTION : 66 of IBC

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ORDER

The Petitioner is represented by the Ld. Counsel Ms. Pavithra Dyalan for Counsel on record Mr. S. Sathiyarayanan and the 1st and 2nd Respondents are represented by the Ld. Counsel Mr. Jesus Victor Rajkumar through video conferencing mode.

At request, list this matter along with the connected Applications, if any, on **26.08.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)